

Annexure-4

Name of the corporate debtor: Oswal Spinning and Weaving Mills Ltd.; Date of commencement of liquidation: 13/12/2019; List of stakeholders as on: 18/07/2022

List of operational creditors (Employees)

(Amount in Rs.)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	N.A.	Ram Prashad Sharma	06-01-20	1,183,111.00	1,183,111.00	-	Gratuity, Leave with wages (plus interest)	100	-	-	-	-	N.A.
2	N.A.	Madhusudan Singh	11-01-20	460,838.00	460,838.00	-	Gratuity	100	-	-	-	-	N.A.
3	N.A.	Tilak Raj Dua	11-01-20	635,667.00	635,667.00	-	Gratuity and other retiral benefits	100	-	-	-	-	N.A.
4	N.A.	Vijay Kumar Chabra	11-01-20	755,360.00	755,360.00	-	Gratuity	100	-	-	-	-	N.A.
5	N.A.	Reeta Rustogi	-	483,083.00	483,083.00	-	Gratuity	100	-	-	-	-	The Liquidator has considered the claim form submitted by the claimant during CIRP.
6	N.A.	Shiv Singh Yadav	-	100,000.00	100,000.00	-	Gratuity	100	-	-	-	-	The Liquidator has considered the claim form submitted by the claimant during CIRP.
7	N.A.	Ajeet Singh Jassal	29-07-20	592,874.00	592,874.00	-	Unpaid Salary & Gratuity	100	-	-	-	-	The claimant filed his claim form after the expiry of last date for submission of claims. However, the Hon'ble AA vide order dated 31.05.2022 has condoned the delay in filing the claim and accordingly, the claim has been admitted by the Liquidator.
		TOTAL		4,210,933.00	4,210,933.00	-			-	-	-	-	